

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 213 of 2017 &
IA No. 1173 of 2018**

Dated: 30th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s KCP Limited

.... Appellant(s)

Vs.

**Andhra Pradesh Electricity Regulatory Commission &
Ors.**

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Challa Gunaranjan

Counsel for the Respondent(s)

: Mr. K.V. Mohan for R-1
Mr. K. V. Balakrishnan

Mr. Gautam Prabhakar for R-3

ORDER

Copy of the reply is directed to be furnished within a week with advance copy to the other side. Rejoinder, if any, may be filed within two weeks, thereafter.

List the matter on **3-10-2018**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/js